

DIVISION BENCH

ITEM NO. 3

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No. 19/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th
SEPTEMBER, 2022, 2:30 pm**

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S R.L. HOTELS & HOSPITALITY PVT. LTD.
UNDER SECTION	58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sahil Srivastava proxy for Sh. Udai Chandani, Adv.

:For the petitioner

ORDER

A date is requested by proxy counsel for the petitioner as the arguing counsel is not present today.

Let the matter be listed on 12th December, 2022.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

26th September, 2022

*Kumud Narayan
(PS)*